

**F.No.A-45011/6/2017-Admin.I(LD)**  
**Government of India**  
**Ministry of Law and Justice**  
**Legislative Department**  
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Legislative Department proposes to engage 01 Consultant on contract basis for a period upto 30.11.2023 in Printing Sections of this Department. The educational qualification, experience and age limit required for the position are as under:-

- i) Education Qualification:-** Degree from a recognised University.
  - ii) Experience:-** Minimum three years experience in proof reading in English in Press, Newspaper Office, Publication House.
  - iii) Age:-** Not more than 30 years as on 01.01.2023.
2. Remuneration will be paid @ Rs. 35000/- per month.
  3. Interested and eligible candidates may submit their application to the undersigned in the enclosed proforma within a period of 15 days of publication of this advertisement in Newspaper on the following address-

The Under Secretary,  
Admn.I Section,  
Legislative Department,  
Ministry of Law and Justice,  
Room No.412, "A" Wing,  
Shastri Bhawan  
New Delhi-110001  
Tel: 23385023



(Vidya Wati)  
Under Secretary to the Govt. of India  
Tel:-23385023

**Proforma**

**Application for engagement of Consultants in Printing Sections**

**in the Legislative Department, Ministry of Law and Justice on contract basis**

|    |  |              |                                   |                 |                                       |
|----|--|--------------|-----------------------------------|-----------------|---------------------------------------|
| 1. | Name in full (in Block letters)  |              |                                   |                 | Paste a passport size photograph here |
| 2. | Father/Mother Name   |              |                                   |                 |                                       |
| 3. | Date of birth and age as on 01.01.2023   |              |                                   |                 |                                       |
| 4. | i) Address for Correspondence<br><br>ii) Permanent address   |              |                                   |                 |                                       |
| 5. | Educational qualifications   | Course Name  | Institute and/ or University Name | Date passing of | Percentage/ CGPA                      |
|    |  |              |                                   |                 |                                       |
|    |  |              |                                   |                 |                                       |
|    |  |              |                                   |                 |                                       |
| 6. | Experience   | Organization | Duties performed                  | From            | To                                    |
|    |  |              |                                   |                 |                                       |
| 7. | Telephone Number   |              |                                   |                 |                                       |
| 8. | E-mail address   |              |                                   |                 |                                       |
| 9. | Additional relevant information, if any, in support of your suitability for the said engagement, attach a separate sheet, if required. |              |                                   |                 |                                       |
|    |  |              |                                   |                 |                                       |

(Supporting documents may be enclosed alongwith application)

I hereby declare that above particulars mentioned in the application are correct and true to the best of my knowledge and belief, if particulars mentioned by me are found false at any stage then I shall be liable to be terminated without any notice.

Place :  
Date :

Signature